

X ITEM NO.8

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal

No(s). 1448/2014

LUXMI NARAIN SHUKLA & ANR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 16/11/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Bhargava V. Desai, Adv.

For Respondent(s)

Mr. Mukul Singh, Adv.
Ms. Pragati Neekhara, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Learned counsel for the appellants has failed to file the additional documents within the period stipulated in the order dated 21.8.2015 of this Court.

Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M V RAMESH)
Registrar

MG
Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.11.16
16:32:21 SCT
Reason: